

Nomination of cases by Hon'ble the Acting Chief Justice on 30.05.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Special Appeal – 23/2014 (Review Application)	Hon'ble Dilip Gupta, J.	Special Appeal Section on 31.05.2016
2	Special Appeal – 88/2014 (Review Application)	Hon'ble Dilip Gupta, J.	Special Appeal Section on 31.05.2016
3	Special Appeal – 65/2014 (Review Application)	Hon'ble Dilip Gupta, J.	Special Appeal Section on 31.05.2016
4	Crl. Appeal – 7119/2006	Hon'ble Ramesh Sinha, J.	Criminal Appeal Section on 31.05.2016
5	Crl. W. P. - 10005/2016 (Correction Application) with Nomination Application – 183101/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 31.05.2016
6	Crl. W. P. - 9767/2016 (Correction Application) with Nomination Application – 183100/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 31.05.2016
7	Crl. W. P. - 7703/2016 (Time Extension Application) with Nomination Application – 183099/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 31.05.2016
8	Crl. W. P. - 4239/2016 (G.P.F. Scam)	Hon'ble Arun Tandon, J.	Writ C-II (Criminal) Section on 31.05.2016
9	H.C.W.P. - 22571/2016	Hon'ble A. K. Tripathi, J.	After Nomination file was given to B.S. To Court No. 40
10	W. P. - 26501/2016	Hon'ble Sudhir Agarwal, J.	Court No. 34 on 30.05.2016
11	W. P. - 26484/2016	Hon'ble Sudhir Agarwal, J.	Computer fresh Section on 30.05.2016
12	Crl. W. P. - 12244/2016	Hon'ble A. K. Tripathi, J.	Listing Section on 30.05.2016
Bench Comprising			
13	Special Appeal – 66/2016 (Review Application)	Hon'ble Arun Tandon, J. and Hon'ble Yashwant Varma, J.	Special Appeal Section on 31.05.2016

14	Special Appeal – 906/2015 (Recall Application)	Hon'ble Arun Tandon, J. and Hon'ble Yashwant Varma, J.	Special Appeal Section on 31.05.2016
15	Special Appeal Defective – 541/2015 (Review Application)	Hon'ble Arun Tandon, J. and Hon'ble Yashwant Varma, J.	Special Appeal Section on 31.05.2016
16	Special Appeal – 748/2015 (Review Application)	Hon'ble Arun Tandon, J. and Hon'ble Yashwant Varma, J.	Special Appeal Section on 31.05.2016
17	Special Appeal Defective – 421/2015 (Review Application)	Hon'ble Arun Tandon, J. and Hon'ble Yashwant Varma, J.	Special Appeal Section on 31.05.2016
18	Special Appeal – 102/2015 (Correction Application)	Hon'ble Arun Tandon, J. and Hon'ble Suneet Kumar, J.	Special Appeal Section on 31.05.2016
19	Special Appeal Defective – 113/2015 (Review Application)	Hon'ble Arun Tandon, J. and Hon'ble Suneet Kumar, J.	Special Appeal Section on 31.05.2016
20	Special Appeal – 160/2015 (Recall Application)	Hon'ble Dilip Gupta, J. and Hon'ble M. K. Gupta, J.	Special Appeal Section on 31.05.2016
21	Special Appeal – 164/2015 (Recall Application)	Hon'ble Dilip Gupta, J. and Hon'ble M. K. Gupta, J.	Special Appeal Section on 31.05.2016
22	Crl. Appeal – 1311/2013	Hon'ble Sudhir Agarwal, J. and Hon'ble K. N. Bajpayee, J.	Criminal Appeal Section on 31.05.2016
23	Crl. Appeal – 1623/2013	Hon'ble Arun Tandon, J. and Hon'ble Arvind Kumar Mishra, J.	Criminal Appeal Section on 31.05.2016
24	Crl. Appeal – 2127/2013	Hon'ble A. K. Tripathi, J. and Hon'ble M. C. Tripathi, J.	Criminal Appeal Section on 31.05.2016
25	W. P. - 55448/2002 (Restoration Application)	Hon'ble Arun Tandon, J. and Hon'ble Suneet Kumar, J.	Writ C-II Section on 31.05.2016
Hon....., J.			
26	H.C.W.P. - 22578/2016	Hon'ble Mohd. Tahir, J.	Writ C-II Section on 31.05.2016
27	Crl. M. A. (U/S 389(2) Cr. P.C.) - 01/2016	Hon'ble R. D. Khare, J.	Court No. 44 on 30.05.2016
28	Crl. Revision – 1563/2016	Hon'ble Ranjana Pandya, J.	Computer Fresh Section on 30.05.2016
29	W. P. - 26373/2016	Hon'ble M. C. Tripathi, J.	Computer Fresh Section on 30.05.2016
30	W. P. - 26372/2016	Hon'ble M. C. Tripathi, J.	Computer Fresh Section on 30.05.2016
31	W. P. - 25911/2016	Hon'ble M. C. Tripathi, J.	Court No. 01 on 30.05.2016

32	W. P. - 25885/2016	Hon'ble M. C. Tripathi, J.	Court No. 01 on 30.05.2016
33	W. P. - 26371/2016	Hon'ble M. C. Tripathi, J.	Computer Fresh Section on 30.05.2016
34	W. P. - 26375/2016	Hon'ble M. C. Tripathi, J.	Computer Fresh Section on 30.05.2016
Appropriate Court dealing with such matters			
35	Bail – 14140/2016	Appropriate Court dealing with such matters	Bail Section on 31.05.2016
Special Order			
36	CrI. M. A. (U/S 482 Cr.P.C.) - 17417/2016 (Correction Application) with Nomination Application – 183102/2016	Order on 482 Cr.P.C. :- “Lay/List before Hon'ble Arun Tandon, J.” and Order on Nomination Application no. 183102/2016 for correction :- “Place before Hon'ble Arun Tandon, J.”	482 Section on 31.05.2016

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
31/05/2016